NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 8/14(1)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

Name of the Company:

Techno Industries Ltd.

Section of the Companies Act:

Section 14(1) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. RONAK SHAH

PCS

2. JEGNESSM MAAH

PCS

Jely

ORDER

Learned PCS Mr. Ronak Shah with Learned PCS Mr. Jignesh Shah present for Petitioner. None present for Depositor Ashahi Ropes Pvt Ltd.

Proof of payment not filed.

List the matter on 21.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of April, 2017.